

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09.

IA(I.B.C)/ 2212(MB)2023 IA(I.B.C)/ 4176(MB)2023
IA(I.B.C)/072(MB)2023 IN C.P. (IB)/136(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Piramal Capital & Housing Finance limited**

Vs

Sumer Buildcorp Private Limited

For FC : Adv. Ryan D'souza a/w Adv. Zaid Mansuri i/b DSK legal

For CD : Feroze Patel i/b Shanay Batne

For Applicant : Adv. Nasrin Shaikh a/w Adv. Kushal Boolchandani
i/b IndusLaw Applicant- I.A. in No. 4176/2023

IBC under Sec. 7

ORDER

1. This is a transferred matter from Bench V to this Bench.
2. Counsel for the FC has tendered the copy of the transferred Application No. 60/2023 dated 01.03.2024 passed by the Hon'ble President transferring this matter from Bench III to Bench V. Hence, file be transmitted back to Bench V for further action. It is submitted that the matter has been listed before Bench V on **30.04.2024**. Parties are directed to appear before Bench V for further action/directions.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//